

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar General at Srinagar)**

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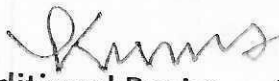
**ORDER**

No.: 963 of 2023/RG/GS

Dated: 24/08/23

In the interest of administration, Secretary, High Court Legal Services Committee, is hereby appointed as Additional Coordinator for Jammu & Kashmir International Arbitration Centre (JKIAC), to assist the Coordinator, in addition to the assignments already held by him, till further orders.

**By Order**

  
Additional Registrar (Adm)

Dated: 24/08/2023

No.: 38230-39 of 2023/RG/GS

**Copy of the above forwarded to the:-**

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mrs. Justice Sindhu Sharma, Hon'ble Chairperson, High Court Legal Services Committee, Srinagar/Jammu.

*....for kind information of their Lordships.*

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Coordinator, Jammu & Kashmir International Arbitration Centre, for information.
5. Secretary, High Court Legal Services Committee, Srinagar.

*....for information and necessary action.*

6. Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for information and with the request to upload the same on the official website of the Hon'ble High Court.
7. In-charge Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
8. Order file.

  
Additional Registrar (Adm)